

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.318/2001

Wednesday, this the 28th day of March, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

(3)

1. Prem Lata W/O Sh. Ramesh Dalal
R/O Govt. Girls Sr. Sec. School No.3,
Nazafgarh, New Delhi.
2. Sudarshan Kumar, W/O Sh. J.C.Arora
R/O Govt. Girls Sr. Sec. School No.3,
Nazafgarh, New Delhi.
3. Sushila Devi, W/O Sh. Inderjeet Singh
R/O Govt. Girls Sr. Sec. School No.3,
Nazafgarh, New Delhi.
4. Ram Awadh Ram, S/O Ram Yash Ram
R/O Govt. Boys Sr. Sec. School,
JJ Colony II, Nangloi, Delhi-41.
5. Kiranlata Vadehra, W/O Sh. N M Vadehra
R/O Sarvodaya Vidhyalay, R K Puram,
Sector-II (Girls), New Delhi.
6. Nirman Sharma, W/O Sh. Ashok Kumar Sharma
R/O Sarvodaya Vidhyalay, R K Puram,
Sector-II (Girls), New Delhi.

...Applicants

(By Advocate: Shri U.Srivastava)

VERSUS

Govt. of NCT of Delhi through

1. The Chief Secretary,
No.5, Sham Nath Margh, Delhi.
2. The Director of Education
Dte. of Edu., Old Secretariate, Delhi.
3. The Dy. Controller of Accounts
Dte. of Education, Pension Branch,
Old Secretariate, Delhi.

..Respondents.

(UDC H.N.Sahi, Deptt. Representative)

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

The learned advocate appearing on behalf of the applicants has placed for our perusal an office order of 5.3.2001 and has made a statement that the reliefs claimed



(2)

by the present applicants in the OA have now been granted.

(A)

2. In view of this, nothing now survives in the present OA which is accordingly disposed of. No order as to costs.



(S.A.T. Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/sunil/